## COURT-II

# IN THE APPELLATE TRIBUNAL FOR ELECTRICITY (Appellate Jurisdiction)

### **APPEAL NO. 222 OF 2015**

Dated: 1<sup>st</sup> June, 2018

Present: Hon'ble Mr. Justice N. K. Patil, Judicial Member

Hon'ble Mr. S. D. Dubey, Technical Member

In the matter of:

Chhattisgarh State Power Generation Co. Ltd. .... Appellant(s)

**Versus** 

Chhattisgarh Electricity Regulatory Commission .... Respondent(s)

Counsel for the Appellant(s) : Mr. M. G. Ramachandran

Ms. Ranjitha Ramachandran

Mr. Shubham Arya Mr. Pulkit Agarwal

Counsel for the Respondent(s) : Ms. Swapna Seshadri

Ms. Parichita Chowdhury for R-1

### **ORDER**

Learned Counsel, Mr. M. G. Ramachandran appearing for the appellant has filed a brief submission today. The same is taken on record.

## Judgment Reserved.

(S. D. Dubey) Technical Member (Justice N. K. Patil) Judicial Member

tpd/vg